

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/3326/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 23rd May, 2025.

Sub: **Station leave.**

Ref:- Your letter No.DJNB/2759 dtd. 21.05.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, from the evening of 23.05.2025 till the morning of 26.05.2025**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/3327/A, dated , 23-05-2025.

Copy to.

1. The Project Manager, Gauhati High Court.

23.05.25

JT. REGISTRAR (VIGILANCE)